

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P (C) NO.9412 OF 2020

PETITIONERS:

- 1 FAIZAL N, AGED 33YEARS, (FAIZAL KULAPPADAM)
S/O A.NAZIMUDEENLEBBA, STATE GENERAL
SECRETARY, INDIAN NATIONAL YOUTH CONGRESS
KOLLAM, RESIDING AT PUTHEN VEEDU, NEDUMPANA,
NEDUMPANA P.O., KOLLAM 691 578.
- 2 ARUN RAJ, AGED 36 YRARS, S/O.RAJAN PILLAI
DISTRICT PRESIDENT, INDIAN NATIONAL YOUTH
CONGRESS KOLLAM, RESIDING AT KANNATHAZHATHU
HOUSE, CHERUSSERIBHAGOM, CHAVARA P.O 691 583,
KOLLAM DISTRICT.

BY ADV. SRI. JOMY K. JOSE

RESPONDENTS:

- 1 THE DISTRICT COLLECTOR
CIVIL STATION, KOLLAM-691 001
- 2 THE STATION HOUSE OFFICER,
KANNANALLOOR POLICE STATION,
KOLLAM, KOLLAM DISTRICT PIN 691 576.
3. THE DISTRICT MEDICAL OFFICER,
KOLLAM P.O., KOLLAM 691 001.
4. STATE OF KERALA REPRESENTED BY
ITS CHIEF SECRETARY, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM 695 001.

BY SENIOR GOVERNMENT PLEADER SRI. K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

JUDGMENT

The learned counsel for the petitioner submits that the issue arising for consideration in the writ petition no longer survives and that the writ petition may be closed. Therefore the writ petition is closed.

**GOPINATH P.
JUDGE**

ncd

APPENDIX

PETITIONERS EXTS:

EXHIBIT P1: A TRUE COPY OF THE NOTICE ISSUED BY THE 2ND RESPONDENT DATED 31-03-2020.

EXHIBIT P2: A TRUE COPY OF THE PHOTOGRAPH OF THE KITCHEN RUN BY THE PETITIONERS IN NEDUMPANA PANCHAYATH KOLLAM.